

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :03/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/13420/2025 BLAPL/4742/2025	PRADIP DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /93 /2022 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/000023/2022
2	D-BLAPL/12977/2025 BLAPL/4743/2025	TAPAN KUMAR JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,KEONJHAR(Kendujhar) GR/0000274/2025
3	D-BLAPL/13038/2025 BLAPL/4744/2025	BAYA @ MANAS KUMAR SETHY @ MANAS SETHY VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	AGARAPADA /30 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000262/2025
4	D-BLAPL/13396/2025 BLAPL/4745/2025	SUKESH KUMAR NAYAK @ SUKESH KU. NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000253/2025
5	D-BLAPL/13398/2025 BLAPL/4746/2025	AKASH PANIGRAHI @ AKASH PANIGRAHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000253/2025
6	D-BLAPL/13410/2025 BLAPL/4747/2025	KRUSHNA BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /258 /2024 ADDL. SESSION JUDGE,ATHAMALIK(A CT/0000114/2024
7	D-BLAPL/13452/2025 BLAPL/4748/2025	BRAHMANANDA SAMAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /33 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000011/2025
8	D-BLAPL/12259/2025 BLAPL/4749/2025	MD. SONU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	MACHHKUND /30 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000022/2020
9	D-BLAPL/13457/2025 BLAPL/4750/2025	DUSMANTA NIAL VS STATE OF ODISHA	DHANANJAYA MUND VS	BHAWANIPATNA SADAR /88 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000195/2025
10	D-BLAPL/13035/2025 BLAPL/4751/2025	SIBARAM BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	KHARABEL NAGAR P.S. /131 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000507/2025
11	D-BLAPL/13462/2025 BLAPL/4752/2025	B.CHENEYA PATRA @ B. CHINEYA PATRO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	CHAMAKHANDI /441 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000121/2024

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12	D-BLAPL/13423/2025 BLAPL/4753/2025	SUSANTA SAMREDY VS STATE OF ODISHA	SUBHASISH DAS VS	CHITRAKONDA /211 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000197/2024
13	D-BLAPL/13413/2025 BLAPL/4754/2025	JITU NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /258 /2024 ADDL. SESSION JUDGE,ATHAMALIK(A CT/0000114/2024
14	D-BLAPL/13430/2025 BLAPL/4755/2025	RAMA CHANDRA KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /229 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000137/2024
15	D-BLAPL/13416/2025 BLAPL/4756/2025	TINKU KUMAR VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TUSRA /225 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000067/2024
16	D-BLAPL/13418/2025 BLAPL/4757/2025	MANOJ KUMAR KANHAR VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000008/2025
17	D-BLAPL/13445/2025 BLAPL/4758/2025	TIMA @ DAITARI OJHA VS STATE OF ODISHA	HARMOHAN DHAL VS	BHADRESWAR /71 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000050/2025
18	D-BLAPL/13053/2025 BLAPL/4759/2025	SUDHIR PAIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BAMUNIGAM /113 /2022 A.D.J.,BALLIGUDA(Kandhamal) ST/0000049/2023
19	D-BLAPL/13308/2025 BLAPL/4760/2025	MANUEL SABAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BISSAMCUTTACK /103 /2024 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU CT/0000046/2024
20	D-BLAPL/13370/2025 BLAPL/4761/2025	NIRANJAN KHATUA VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /97 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000068/2024
21	D-BLAPL/11776/2025 BLAPL/4762/2025	G. RAJA RAO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PURIGHAT /223 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000499/2024
22	D-BLAPL/12689/2025 BLAPL/4763/2025	SUSHANTA DAS @ TUKUNA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /101 /2025 J.M.F.C, HATADIHI(Kendujhar) GR/0000155/2025
23	D-BLAPL/11905/2025	KISHORE KUMAR MOHAPATRA	SUBRAT KUMAR NANDA	TIHIDI /5 /2021

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	BLAPL/4764/2025	VS STATE OF ODISHA	VS	A.D.J.,BHADRAK(Bhadrak ) ST/000038/2025
24	D-BLAPL/13514/2025 BLAPL/4765/2025	SEJAL RAVIKUMAR SABHAYA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BERHAMPUR(Ganjam) GR/0001434/2024
25	D-BLAPL/12982/2025 BLAPL/4766/2025	UDYA PRADHAN @ UDAYA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH RURAL /201 /2024 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000081/2024
26	D-CMP/17818/2025 CMP/695/2025	SUDHIR BAGH VS SECRETARY, REGULATED MARKET COMMITTEE, KORAPUT	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CMA/0000004/2019
27	D-CMP/17930/2025 CMP/696/2025	JAYASHREE DAS VS RUPALI APARAJITA PATNAIK	PRANAB KUMAR GHOSE VS	// A.D.J.,JAJPUR ROAD(Jajapur ) Fao/0000010/2023
28	D-CMP/18522/2025 CMP/697/2025	BIKASH SWAIN VS BIJAYA KUMAR SHARMA	DEBAKANTA MOHANTY VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC CS/0003127/2014
29	D-CMP/15865/2025 CMP/698/2025	K.AMIR NAIR VS K.DEVI AGRAWAL	AMIT PRASAD BOSE VS	// S.D.J.M.,KORAPUT(Koraput) Fao/0000004/2016
30	D-CMP/17696/2025 CMP/699/2025	SONU BHOE @ BHOI VS KAILASH MEHER	ABHILASH MISHRA VS	// CIVIL JUDGE (J.D.), BINIKA(Sonepur ) CS/0000041/2017
31	D-CONTC/15341/2025 CONTC/2018/2025	DR. DURGA SANKAR DASH VS ASWATHY S., IAS	SUBHADUTTA ROUSTRAY VS	// () //
32	D-CONTC/15665/2025 CONTC/2019/2025	LAXMIMANI MOHARANA VS SHALINI PANDIT, IAS	ADV. VS	// () //
33	D-CONTC/15669/2025 CONTC/2020/2025	PRASHENJIT SAHOO VS ANANYA DAS,IAS	ADV. VS	// () //
34	D-CONTC/15720/2025 CONTC/2021/2025	KSHIRA SINDHU MAJHI VS	ADV. VS	// ()

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35	D-CONTC/15727/2025 CONTC/2022/2025	ASWATHY S., IAS BALAKRISHNA DANDASEN VS BIMALKISHORE PATRA,TAHASILDAR,RAMPUR,SUBARNAPUR	NIRANJAN PANDA VS	// // ()
36	D-CONTC/16007/2025 CONTC/2023/2025	GOURI SAMAL VS MANOJ KUMAR BEHERA	ADV. VS	// // ()
37	D-CONTC/17830/2025 CONTC/2024/2025	KANAK BEHERA VS SHIDHART SHANKAR SWAIN, IAS, COLLECTOR, PURI	ADV. VS	// // ()
38	D-CONTC/15735/2025 CONTC/2025/2025	DHRUBA CHARAN SAHU VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., ODISHA	BIJAYALAXMI SAHOO VS	// // ()
39	D-CONTC/15736/2025 CONTC/2026/2025	GOURANG CHARAN JENAMANI VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., ODISHA	BIJAYALAXMI SAHOO VS	// // ()
40	D-CONTC/15772/2025 CONTC/2027/2025	GEETANJALI PATRA VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// // ()
41	D-CONTC/15775/2025 CONTC/2028/2025	ANNA EKKA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// // ()
42	D-CONTC/17742/2025 CONTC/2029/2025	KSHIRASINDHU SAHOO VS SHALINI PANDIT, IAS	ADV VS	// // ()
43	D-CONTC/17783/2025 CONTC/2030/2025	BIKRAM KESHARI ROUT VS ARAVIND AGARWAL, IAS	ATUL TRIPATHY VS	// // ()
44	D-CONTC/15821/2025 CONTC/2031/2025	PRADEEP KUMAR SAMAL VS DR. MAHESWAR SWAIN, IAS	ADV VS	// // ()
45	D-CONTC/15822/2025 CONTC/2032/2025	RAKESH KUMAR SETHI VS USHA PADHEE, IAS	ADV. VS	// // ()

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46	D-CONTC/17469/2025 CONTC/2033/2025	PRIYABRATA BEHERA VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// 0 //
47	D-CONTC/17479/2025 CONTC/2034/2025	KASHIBISWANATH RANASINGH VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// 0 //
48	D-CONTC/17524/2025 CONTC/2035/2025	SHYAMAGHAN PANI VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// 0 //
49	D-CONTC/17533/2025 CONTC/2036/2025	PRATAP RUDRA PANDA VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// 0 //
50	D-CONTC/17538/2025 CONTC/2037/2025	SANJIB KUMAR DASH VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// 0 //
51	D-CONTC/17540/2025 CONTC/2038/2025	JAGANNATH BEHERA VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// 0 //
52	D-CONTC/15879/2025 CONTC/2039/2025	BASUDEV MAHAKUDO VS SURESH PANT, PRINCIPAL CHEIF CONSERVATOR OF FORESTS	BRAJA KISHOR PANDA VS	// 0 //
53	D-CONTC/17743/2025 CONTC/2040/2025	SANTANU KUMAR NAYAK VS SHALINI PANDIT, IAS	ADV VS	// 0 //
54	D-CONTC/15887/2025 CONTC/2041/2025	SADHU CHANDRA @ CHARAN TURUK VS SURESH PANT, PRINCIPAL CHIEF CONSERVATOR OF FORESTS, BBSR	BRAJA KISHORE PANDA VS	// 0 //
55	D-CONTC/15929/2025 CONTC/2042/2025	SASHI SEKHAR RATH VS PRABHU KALYAN PATTNAIK, IOFS	ADV. VS	// 0 //
56	D-CONTC/16448/2025 CONTC/2043/2025	CHANDRAJIT MOHANTY VS MANJULATA MALLIK, SECY. IN CHARGE, B.S.E, ODISHA	ADV VS	// 0 //
57	D-CONTC/17141/2025	MAHESWAR SAHOO	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2044/2025	VS DR. MRUTYUNJAYA PANDA, REGISTRAR, UTKAL UNIVERSITY, BBSR	VS	() //
58	D-CONTC/17142/2025 CONTC/2045/2025	ANIL KUMAR PATRA VS DR. MRUTYUNJAYA PANDA,REGISTRAR, UTKAL UNIVERSITY, BBSR	ADV VS	// () //
59	D-CONTC/17151/2025 CONTC/2046/2025	MADHUSUDAN DAS VS GANGADHAR NAYAK,OAS	ADV. VS	// () //
60	D-CONTC/15729/2025 CONTC/2047/2025	KALYANAKAR TRIPATHY VS SHALINI PANDIT,COMMNR.-CUM-SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// () //
61	D-CONTR/12782/2025 CONTR/12/2025	SUCHISMITA DAS VS PRAVASH SAHOO, I.I.C, JAGATSINGHPUR	ADV. VS	// () //
62	D-CRLA/12576/2025 CRLA/530/2025	PINTU@DWARI GOCHHAYAT VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /44 /2022 A.D.J.,TALCHER(Anugul ) CT/0000151/2022
63	D-CRLA/10316/2025 CRLA/531/2025	SAMBHARIA JUANG VS STATE OF ODISHA	CHAKRADHAR SINGH VS	TELKOI /93 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000034/2023
64	D-CRLA/11440/2025 CRLA/532/2025	MOHAN CHANDRA MAHANTA@TIKI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	JHUMPURA /97 /2023 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000028/2023
65	D-CRLA/12353/2025 CRLA/533/2025	RAHIM HARIJAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	UMERKOTE /49 /2023 A.D.J.,UMERKOTE(Nabarangapur ) TR/0000008/2023
66	D-CRLA/13123/2025 CRLA/534/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	LALITENDU MISHRA VS	// SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000163/2023
67	D-CRLMC/12783/2025 CRLMC/1641/2025	CHHABINDRA JENA VS STATE OF ODISHA	PRINCEPEE RAY VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000460/2024
68	D-CRLMC/12845/2025 CRLMC/1642/2025	SAROJ BHOI VS	DEBASIS SAHOO VS	MANAMUNDA /154 /2022 SPECIAL JUDGE,BAUDH(Baudh )

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69	D-CRLMC/13465/2025 CRLMC/1643/2025	STATE OF ODISHA K.RABINDRA PATRA VS	KURESH PRASAD DASH VS	Spl/0000028/2022 BHANJANAGAR /31 /2008 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000085/2008
70	D-CRLMC/12120/2025 CRLMC/1644/2025	STATE OF ODISHA SHITIKANTA DASH VS	SANDEEP RAJ PANDA VS	BALASORE VIGILANCE /14 /2018 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000005/2018
71	D-CRLMC/12221/2025 CRLMC/1645/2025	STATE OF ODISHA(VIG.) DILLIP KUMAR SHAW @ DILIP KUMAR SHAW VS	ARIJEET MISHRA VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000359/2023
72	D-CRLMC/12287/2025 CRLMC/1646/2025	LAXMIDHAR SAHOO RABI NARAYAN DAS VS	AMLAN SHAKTI PAUL VS	KHURDA P.S. /69 /2007 S.D.J.M.,KHURDA(Khordha ) GR/0000167/2007
73	D-CRLMC/12261/2025 CRLMC/1647/2025	STATE OF ODISHA BINAYA CHHATIA VS	DIBYAJYOTI SAHOO VS	BAMUNIGAM /50 /2021 AD-HOC A.D.J.(FTSC),PHULBANI(Kandhama) CT/0000041/2021
74	D-CRLMC/12260/2025 CRLMC/1648/2025	STATE OF ODISHA KALIA SAHU VS	SURENDRA KUMAR GARTIA VS	//0 EXECUTIVE MAGISTRATE,BINKA(Sonepur) CMC/0000082/2024
75	D-CRLMC/12366/2025 CRLMC/1649/2025	TAHASILDAR -CUM-EXECUTIVE MAGISTRATE, SUBARNAPUR NIGAMA PRASAD PATHY VS	LALIT KUMAR MAHARANA VS	BARAMBA /148 /2014 J.M.F.C.,BARAMBA(Cuttack) GR/0000148/2014
76	D-CRLMC/13331/2025 CRLMC/1650/2025	STATE OF ODISHA KARUNAKAR BHOI VS	MOHAMMED RIAZ VS	//0 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR CT/0000323/2023
77	D-CRLMP/13077/2025 CRLMP/540/2025	STATE OF ODISHA BALARAM MOHAPATRA VS	BIBHUTI RANJAN MOHANTY VS	//0 ()
78	D-CRLMP/11630/2025 CRLMP/541/2025	IIC, TAMANDO POLICE STATION, BBSR ASARFI LAL JAISWAL VS	KARUNAKAR GAYA VS	// LAHUNIPADA /36 /2025 ()
79	D-CRLMP/12592/2025 CRLMP/542/2025	STATE OF ODISHA NISHAKAR SWAIN VS	SK. ZAFARULLA VS	// //0 ()
		STATE OF ODISHA		//

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80	D-CRLREV/13437/2025 CRLREV/238/2025	NIRAJ RAVINDRA CHORDIA@NIRAJ CHORDIA VS REPUBLIC OF INDIA	SOUMYAJYOTI BISWAL VS	//0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRMC/0000049/2025
81	D-CRLREV/12498/2025 CRLREV/239/2025	PURNA CHANDRA SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /674 /2023 A.D.J.,CHATRAPUR(Ganjam) CRA/0000003/2025
82	D-CRLREV/12575/2025 CRLREV/240/2025	PRASHANT @ PRASANTA KUMAR SENAPATI VS STATE OF ODISHA(VIG.)	BISWA PRAKASH DHAL VS	CUTTACK VIGILANCE /44 /2016 SPECIAL C.J.M.(CBI),BHUBANESWAR(K GR/0000046/2016
83	D-CRLREV/13021/2025 CRLREV/241/2025	NURSINGHA CHANDRA MAHAPATRA VS TANUSHREE MAHAPATRA	GOPINATH MISHRA VS	GOP /135 /2020 ADDL.SESIONS JUDGE,NIMPARA(Puri) CRA/0000004/2024
84	D-FAO/17764/2025 FAO/212/2025	PARESH SETHI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// ( //
85	D-FAO/15659/2025 FAO/213/2025	SUJAYA KUMAR NANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000606/2015
86	D-FAO/17710/2025 FAO/214/2025	BIBEKANANDA SINGH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000005/2019
87	D-MACA/17945/2025 MACA/518/2025	DEBADATTA PATTANAIAK VS THE D.M., THE ORIENTAL INSURANCE CO. LTD., BBSR	DIPTI RANJAN BHOKTA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000284/2018
88	D-MACA/13257/2025 MACA/519/2025	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.,GANJAM VS SUSAMA SENAPATI	RAMESH CHANDRA SAHOO 1 VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000088/2021
89	D-MACA/13003/2025 MACA/520/2025	NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS JITENDRA KUMAR NAHAK	SUBRAT SATPATHY VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000077/2021
90	D-MACA/15229/2025 MACA/521/2025	D.M., ORIENTAL INSURANCE CO. LTD., BBSR VS P.KUNDANAMMA	RIMJHIMBALA PATI VS	// 6TH M.A.C.T, BERHAMPUR(Ganjam) Mac/0000220/2014
91	D-MATA/17952/2025	PRACHI SI	AMIT PRASAD BOSE	//

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	MATA/184/2025	VS DESRAJ SWAIN	VS	JUDGE FAMILY COURT, BARIPADA(Ma CP/0000184/2022
92	D-MATA/16624/2025 MATA/185/2025	SURAJ PRAKASH JAIN VS ANJALI JAIN	RUCHI RAJGARHIA VS	// JUDGE,FAMILY COURT,BALANGIR(Bal Mat/0000013/2024
93	D-MATA/16594/2025 MATA/186/2025	TARAKNATH MISHRA VS RAJESWARI MISHRA	RUCHI RAJGARHIA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000205/2023
94	D-MSA/18292/2025 MSA/20/2025	HI-TECH ESTATES AND PROMOTERS PVT LTD,BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR	AFRAAZ SUHAIL VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000094/2024
95	D-RPFAM/14840/2025 RPFAM/121/2025	SOMANATH PANDA VS SUCHISMITA PANDA	ASHOK KUMAR MOHANTY VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000025/2020
96	D-RPFAM/15588/2025 RPFAM/122/2025	KARMI HANSDA VS JADUNATH HANSDA	AKSHAYA KUMAR SAHOO VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000105/2023
97	D-RPFAM/17590/2025 RPFAM/123/2025	SURESH GOSWAMI VS SASMITA GOSWAMI	ASHOK DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000237/2023
98	D-RSA/15041/2025 RSA/226/2025	MINAKETAN KUMAR @ KUMBHAR VS SALMAN KUMBHAR	TIKERAM MEHER VS	// A.D.J,PATNAGARH(Balangir) RFA/0000097/2016
99	D-RSA/18022/2025 RSA/227/2025	BASANTA KUMAR SAHOO VS DUKHI SAHOO	SURYASNATA MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000020/2024
100	D-RSA/17940/2025 RSA/228/2025	SAMIRKA PRASAD JAISWAL VS NAMITA SAMAL	DIPTI RANJAN BHOKTA VS	// ADDL DISTRICT AND SESSIONS JUDGE RFA/0000032/2022
101	D-RSA/18029/2025 RSA/229/2025	PATET @ PATE'LAL PRADHAN VS CHHANDA CHARAN PRADHAN	DEBASISH SAMAL VS	// DISTRICT & SESSIONS JUDGE, BHAWA RFA/0000006/2009
102	D-WA/15385/2025 WA/808/2025	M/S. DHAMRA PORT CO.LTD. VS	SOUMIK SPANDAN TRIPATHY VS	// (

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### CASES REGISTERED REPORT AS ON :03/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WA/18302/2025 WA/809/2025	HEMANTA PATRA ARPAN KUMAR PUJHARI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0 //
104	D-WA/14771/2025 WA/810/2025	STATE OF ODISHA VS BISWARANJAN MOHAPATRA	SAROJ KUMAR JEE, A.G.A VS	// 0 //
105	D-WA/16569/2025 WA/811/2025	INDIAN OIL CORPORATION LTD., BHUBANESWAR VS RAMACHANDRA NAYAK	SREEJIT MOHANTY VS	// 0 //
106	D-WP(C)/16064/2025 WP(C)/12333/2025	KARTIKA CHANDRA BEHERA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
107	D-WP(C)/16127/2025 WP(C)/12334/2025	ANANTA CHARAN BRAHAMA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
108	D-WP(C)/18100/2025 WP(C)/12335/2025	MINAKETAN BEHERA VS UNION BANK OF INDIA LTD.	AKSHAYA KUMAR JENA VS	// 0 //
109	D-WP(C)/13206/2025 WP(C)/12336/2025	JAYADEV SAHU VS STATE CHIEF INFORMATION COMMISSIONER, ODISHA	BAMADEV BARAL VS	// 0 //
110	D-WP(C)/18347/2025 WP(C)/12337/2025	LALA DEBASIS RAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
111	D-WP(C)/16788/2025 WP(C)/12338/2025	KAILASH CHANDRA RATH VS THE SUB-DIVISIONAL OFFICER (ELECT.), SAKHIGOPAL, SUB-DIVISION, TPCODL, PURI	BHUBANESWAR DASH VS	// 0 //
112	D-WP(C)/18351/2025 WP(C)/12339/2025	RITARANI MUDULI VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
113	D-WP(C)/14298/2025 WP(C)/12340/2025	PADMALAVA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/18356/2025 WP(C)/12341/2025	BAIJAYANTA KUMAR PADHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
115	D-WP(C)/17990/2025 WP(C)/12342/2025	KISHOR CHANDRA KUMURA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
116	D-WP(C)/16802/2025 WP(C)/12343/2025	BHAGIRATHI SAHOO VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	// 0 //
117	D-WP(C)/15938/2025 WP(C)/12344/2025	KUMBHA KHUSHULIA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
118	D-WP(C)/18372/2025 WP(C)/12345/2025	BHUSAN POWER AND STEEL LIMITED VS UNION OF INDIA	ADHIRAJ MOHANTY VS	// 0 //
119	D-WP(C)/16210/2025 WP(C)/12346/2025	PRATICHI CHOUDHURY VS DY. G.M., COMMERCIAL BRANCH,S.B.I.,BHUBANESWAR	LALITENDU MISHRA VS	// 0 //
120	D-WP(C)/17840/2025 WP(C)/12347/2025	SANTOSH KUMAR MOHAPATRA VS COMMISSIONER OF CT AND GST,CUTTACK	DEBASISH HAZRA VS	// 0 //
121	D-WP(C)/15939/2025 WP(C)/12348/2025	MINA KUNDUNGAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
122	D-WP(C)/17888/2025 WP(C)/12349/2025	PURI SADAR BLOCK MAHILA SWAYAM SAHAYAK MAHASANGHA,PURI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
123	D-WP(C)/17992/2025 WP(C)/12350/2025	BRINDABAN HARIJAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
124	D-WP(C)/17883/2025 WP(C)/12351/2025	SUBHASHMITA JENA VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// 0 //
125	D-WP(C)/16063/2025	SACHIDANANDA SAHOO	KRUSHNA CHANDRA RATHA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12352/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/17889/2025 WP(C)/12353/2025	BIMALINI SAHU VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// 0 //
127	D-WP(C)/17969/2025 WP(C)/12354/2025	SAROJINI PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
128	D-WP(C)/18011/2025 WP(C)/12355/2025	NATABAR BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
129	D-WP(C)/17890/2025 WP(C)/12356/2025	SRUJANI MISSION SHAKTI MAHASANGHA,SUNDARGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
130	D-WP(C)/17516/2025 WP(C)/12357/2025	JITENDRA KUMAR SAHOO VS THE STATE OF ODISHA	VS	// 0 //
131	D-WP(C)/16657/2025 WP(C)/12358/2025	MUNA SAMANTRAY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
132	D-WP(C)/17972/2025 WP(C)/12359/2025	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
133	D-WP(C)/18009/2025 WP(C)/12360/2025	PRABHAKAR KUMAR RAY VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
134	D-WP(C)/17994/2025 WP(C)/12361/2025	SHYAM SUNDAR BUDULA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
135	D-WP(C)/17975/2025 WP(C)/12362/2025	BIRSA TOPPO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
136	D-WP(C)/16739/2025 WP(C)/12363/2025	JIBANJYOTI BHUYAN VS	SUDHANSHU SEKHAR PRATAP VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/17616/2025 WP(C)/12364/2025	STATE OF ODISHA RAMA CHANDRA PANDA VS	JAGAJIBAN PRADHAN VS	// // 0
138	D-WP(C)/18001/2025 WP(C)/12365/2025	STATE OF ODISHA MITRABHANU PATEL VS	RANJIT SAMAL VS	// // 0
139	D-WP(C)/17825/2025 WP(C)/12366/2025	STATE OF ORISSA ARJUN NAYAK VS	DAITARI BEHERA VS	// // 0
140	D-WP(C)/16740/2025 WP(C)/12367/2025	CHIEF COMMISSIONER OF COMMERCIAL TAXES (C.T) AND GST, CUTTACK PITABASH DAKUA VS	INDRAMANI SAHOO VS	// // 0
141	D-WP(C)/17614/2025 WP(C)/12368/2025	STATE OF ODISHA SIBARAM MOHANTY VS	JAGAJIBAN PRADHAN VS	// // 0
142	D-WP(C)/18117/2025 WP(C)/12369/2025	STATE OF ODISHA SONALI PRADHAN VS	ABHIJIT DAS VS	// // 0
143	D-WP(C)/17897/2025 WP(C)/12370/2025	STATE OF ODISHA BASANT KUMAR BEHERA VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
144	D-WP(C)/18002/2025 WP(C)/12371/2025	STATE OF ODISHA BANAMALI SAHOO VS	RANJIT SAMAL VS	// // 0
145	D-WP(C)/17997/2025 WP(C)/12372/2025	STATE OF ODISHA FAKIR MOHAN BEHERA VS	RANJIT SAMAL VS	// // 0
146	D-WP(C)/16760/2025 WP(C)/12373/2025	STATE OF ODISHA BHARAT BIKASH INSTITUTION GROUP (BBIG) DEBENDRAPUR VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
147	D-WP(C)/18004/2025 WP(C)/12374/2025	STATE OF ODISHA MAHESWAR PRADHAN VS	RANJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/18185/2025 WP(C)/12375/2025	NAMRABATI TAKRI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
149	D-WP(C)/18005/2025 WP(C)/12376/2025	SANKARSAN KAMAR VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
150	D-WP(C)/16324/2025 WP(C)/12377/2025	JADUMANI BAG VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
151	D-WP(C)/17178/2025 WP(C)/12378/2025	TULASHI KALO VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
152	D-WP(C)/14586/2025 WP(C)/12379/2025	SAKTIKANTA DAS VS STATE OF ODISHA	SASMITA NAYAK VS	// 0 //
153	D-WP(C)/17245/2025 WP(C)/12380/2025	SABYASACHI BISWAL VS THE S.D.O.(ELECTRICAL),TPCODL-CUM-ASSESSING OFFICER ELECTRICAL SUBDIVISION, BADACHANA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
154	D-WP(C)/16834/2025 WP(C)/12381/2025	DEEPAK KUMAR PADHI VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
155	D-WP(C)/17258/2025 WP(C)/12382/2025	SIDDHARTHA SWARUP JENA VS LITUSHREE JENA	LALITENDU MISHRA VS	// 0 //
156	D-WP(C)/17998/2025 WP(C)/12383/2025	FAGU CHARAN BAGH VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
157	D-WP(C)/17891/2025 WP(C)/12384/2025	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	BASUMATI PRADHAN VS	// 0 //
158	D-WP(C)/15246/2025 WP(C)/12385/2025	NAGENDRA KUMAR PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
159	D-WP(C)/18192/2025	ASHOK KUMAR DHAR	ANIL KUMAR BEHERA	//

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	WP(C)/12386/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/16192/2025 WP(C)/12387/2025	LAXMIDHAR SETHY VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
161	D-WP(C)/16521/2025 WP(C)/12388/2025	SASHIPRABHA PATNAIK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
162	D-WP(C)/17675/2025 WP(C)/12389/2025	HIMANSU MOHAN SINGH VS STATE OF ODISHA.	SANGRAM JENA VS	// 0 //
163	D-WP(C)/16292/2025 WP(C)/12390/2025	SHIBA SANKAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
164	D-WP(C)/17377/2025 WP(C)/12391/2025	MITALI MADHUMITA MALLICK VS TAPOMAYA PATTANAYAK	SIDDHARTHA SAMAL VS	// 0 //
165	D-WP(C)/15128/2025 WP(C)/12392/2025	SURESH KUMAR SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
166	D-WP(C)/16827/2025 WP(C)/12393/2025	KARUNAKAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
167	D-WP(C)/16950/2025 WP(C)/12394/2025	DIGAMBAR PATRO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
168	D-WP(C)/17922/2025 WP(C)/12395/2025	HARIPADA GHOSH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
169	D-WP(C)/17980/2025 WP(C)/12396/2025	MANA GOBIND SAHU VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
170	D-WP(C)/17451/2025 WP(C)/12397/2025	DIPA MEHER VS	PABITRA KUMAR NAYAK VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/17983/2025 WP(C)/12398/2025	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	RANJIT SAMAL VS	// // 0
172	D-WP(C)/14400/2025 WP(C)/12399/2025	STATE OF ODISHA TANKADHAR MAHANTA VS	ANIL KUMAR DAS VS	// // 0
173	D-WP(C)/17966/2025 WP(C)/12400/2025	STATE OF ODISHA BHAGABANA PANIGRAHI VS	RANJIT SAMAL VS	// // 0
174	D-WP(C)/15415/2025 WP(C)/12401/2025	STATE OF ODISHA NIHARIKA PANDA VS	SHASHANKA SHEKHAR PATRA VS	// // 0
175	D-WP(C)/17984/2025 WP(C)/12402/2025	STATE OF ODISHA SADANAN SAHU VS	RANJIT SAMAL VS	// // 0
176	D-WP(C)/17731/2025 WP(C)/12403/2025	STATE OF ODISHA JYOTIRMAYEE DASH VS	SANGRAM JENA VS	// // 0
177	D-WP(C)/17986/2025 WP(C)/12404/2025	STATE OF ODISHA BHAKTABANDHU SAHU VS	RANJIT SAMAL VS	// // 0
178	D-WP(C)/16530/2025 WP(C)/12405/2025	STATE OF ORISSA SWAPNAJIT BARAL VS	DR. JITENDRA KUMAR LENKA VS	// // 0
179	D-WP(C)/17903/2025 WP(C)/12406/2025	DIRECTOR, SKILL DEVELOPMENT AND TECHNICAL EDUCATION DEPARTMENT, ODISHA PABITRA KUMAR SETHY VS	SAMEER KUMAR DAS VS	// // 0
180	D-WP(C)/16786/2025 WP(C)/12407/2025	STATE OF ODISHA M/S. OM SAI INDUSTRIES, GANJAM VS	BIBHUTI BHUSAN PANDA VS	// // 0
181	D-WP(C)/16709/2025 WP(C)/12408/2025	STATE TAX OFFICER, CT AND GST CIRCLE II, GANJAM BIKASHA MAJHI VS	BHABANI SHANKAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/16781/2025 WP(C)/12409/2025	BIBASWAN DASH VS AHALYA SENAPATI	BYOMAKESH TRIPATHY VS	// 0 //
183	D-WP(C)/15416/2025 WP(C)/12410/2025	RAMA KRUSHNA PATRA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
184	D-WP(C)/17730/2025 WP(C)/12411/2025	PRADIP KUMAR DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
185	D-WP(C)/16661/2025 WP(C)/12412/2025	SOUBHAGYA KUMAR DASH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
186	D-WP(C)/17016/2025 WP(C)/12413/2025	M/S SAI ADITHYA CONSTRUCTION, JAGATSINGHPUR VS THE COMMISSIONER OF GOODS AND SERVICE TAX, ROURKELA	DEBASISH HAZRA VS	// 0 //
187	D-WP(C)/16779/2025 WP(C)/12414/2025	M/S. OM SAI INDUSTRIES, GANJAM VS STATE TAX OFFICER, CT AND GST CIRCLE II, GANJAM	BIBHUTI BHUSAN PANDA VS	// 0 //
188	D-WP(C)/18520/2025 WP(C)/12415/2025	ARUN KUMAR ROUT VS UNION OF INDIA	AVIJIT PATNAIK VS	// 0 //
189	D-WP(C)/16570/2025 WP(C)/12416/2025	CHITA RANJAN SAHU VS UNION OF INDIA	RAJJEET ROY VS	// 0 //
190	D-WP(C)/16638/2025 WP(C)/12417/2025	LEPHIRPADA LARGE AREA MULTIPURPOSE CO-OP SOCIETY (LAMPCS), SUNDARGARH VS STATE OF ODISHA	ARPAN KUMAR BISWAL VS	// 0 //
191	D-WP(C)/18203/2025 WP(C)/12418/2025	NIRANJAN BARIK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
192	D-WP(C)/16808/2025 WP(C)/12419/2025	ARABINDA BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
193	D-WP(C)/17246/2025	DURLAV CHANDRA NAYAK	RAMESH CHANDRA SWAIN	//

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	WP(C)/12420/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/17880/2025 WP(C)/12421/2025	BARENDRA ROUT VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //
195	D-WP(C)/16634/2025 WP(C)/12422/2025	GOLAP MANJARI ROUT VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
196	D-WP(C)/16888/2025 WP(C)/12423/2025	M/S SANTOSHI MAA STEEL TRADERS , DHENKANAL VS UCO BANK, KOLKATA	PRASANNA KUMAR RATH (1) VS	// 0 //
197	D-WP(C)/17558/2025 WP(C)/12424/2025	FAKIR MOHAN MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
198	D-WP(C)/18337/2025 WP(C)/12425/2025	M/S.SOCIETY FOR ENVIROMENTAL PROMOTION AND HRD, BBSR VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
199	D-WP(C)/17691/2025 WP(C)/12426/2025	GHANSHYAM DALMIA VS THE PRINCIPAL COMMISSIONER OF INCOME TAX, VISHAKAPATNAM, ANDHRA PRADESH	SREEJIT MOHANTY VS	// 0 //
200	D-WP(C)/17082/2025 WP(C)/12427/2025	DEBANANDA DAS VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
201	D-WP(C)/18405/2025 WP(C)/12428/2025	SATYENDRANATH PRAHARAJ VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
202	D-WP(C)/18171/2025 WP(C)/12429/2025	ADWAITA CHANDRA BRAHMA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
203	D-WP(C)/13726/2025 WP(C)/12430/2025	ASHOK KUMAR DAS VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //
204	D-WP(C)/14106/2025 WP(C)/12431/2025	BALARAM JENA VS	SOUBHAGYA SUNDAR DAS VS	// 0

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205	D-WP(C)/17769/2025 WP(C)/12432/2025	STATE OF ODISHA BISWARANJAN SAHOO VS	SARADA DASH VS	// // ()
206	D-WP(C)/13868/2025 WP(C)/12433/2025	AUTHORIZED OFFICER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI RAJESH KUMAR PRADHAN VS	PABITRA KUMAR BEHERA VS	// // ()
207	D-WP(C)/18174/2025 WP(C)/12434/2025	STATE OF ODISHA PRAVATI BAGISH VS	BIJAYALAXMI SAHOO VS	// // ()
208	D-WP(C)/17732/2025 WP(C)/12435/2025	STATE OF ODISHA SASWATI SAMANTA VS	SANGRAM JENA VS	// // ()
209	D-WP(C)/16831/2025 WP(C)/12436/2025	STATE OF ODISHA A. KAMARAJ VS	SOUBHAGYA KUMAR RATH VS	// // ()
210	D-WP(C)/17235/2025 WP(C)/12437/2025	STATE OF ODISHA PRABIN ACHARAYA VS	KISHORE CHANDRA PRADHAN VS	// // ()
211	D-WP(C)/18226/2025 WP(C)/12438/2025	STATE OF ODISHA SIBA PRASAD PARIDA VS	SAILAZA NANDAN DAS VS	// // ()
212	D-WP(C)/17687/2025 WP(C)/12439/2025	STATE OF ODISHA KAMALPAT DALMIA VS	SREEJIT MOHANTY VS	// // ()
213	D-WP(C)/17791/2025 WP(C)/12440/2025	THE PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, VISHAKAPATNAM RAJENDRA PRASAD SWAIN VS	PARSURAM MOHAPATRA VS	// // ()
214	D-WP(C)/17807/2025 WP(C)/12441/2025	STATE OF ODISHA BASANTA KUMAR TARAI VS	PARSURAM MOHAPATRA VS	// // ()
215	D-WP(C)/17733/2025 WP(C)/12442/2025	STATE OF ODISHA SUJATA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// // () //

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216	D-WP(C)/18093/2025 WP(C)/12443/2025	M/S. INDIAN OIL ADANI VENTURES LIMITED, PARADIP, JAGATSINGHPUR VS STATE OF ODISHA	ISHWAR MOHANTY VS	// 0 //
217	D-WP(C)/17734/2025 WP(C)/12444/2025	DR. RAJ KISHORE MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
218	D-WP(C)/17864/2025 WP(C)/12445/2025	ASIS RANJAN PRUSTY VS ASST.COMMISSIONER OF STATE TAX, CT AND GST, BBSR-II CIRCLE	DAITARI BEHERA VS	// 0 //
219	D-WP(C)/18038/2025 WP(C)/12446/2025	MANORANJAN MOHANTY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
220	D-WP(C)/17875/2025 WP(C)/12447/2025	KRUSHNA CHANDRA BAG VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// 0 //
221	D-WP(C)/17895/2025 WP(C)/12448/2025	BIJAYA KUMAR SATAPATHY VS STATE OF ODISHA	ROMEET PANIGRAHI VS	// 0 //
222	D-WP(C)/13212/2025 WP(C)/12449/2025	JYOTI SWAIN VS THE ADDITIONAL COMMISSIONER, BBSR	BAMADEV BARAL VS	// 0 //
223	D-WP(C)/18516/2025 WP(C)/12450/2025	GANESWAR BHOI VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
224	D-WP(C)/17896/2025 WP(C)/12451/2025	SUBASH CHANDRA MIRDHA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// 0 //
225	D-WP(C)/17011/2025 WP(C)/12452/2025	PRAVAKAR NANDA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
226	D-WP(C)/17525/2025 WP(C)/12453/2025	MADHU DHANGADAMAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
227	D-WP(C)/17064/2025	JAGANNATH ROUT	SHASHANKA SHEKHAR PATRA	//

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	WP(C)/12454/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/14786/2025 WP(C)/12455/2025	BHAGIRATHI JENA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
229	D-WP(C)/18519/2025 WP(C)/12456/2025	NILAKANTHA NAYAK VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
230	D-WP(C)/18196/2025 WP(C)/12457/2025	NIBARAN SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
231	D-WP(C)/16472/2025 WP(C)/12458/2025	SANJUKTA KUMARI PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
232	D-WP(C)/17504/2025 WP(C)/12459/2025	EXECUTIVE ENGINEER (ELECTRICAL) ELECTRICAL DIVISION, TPWODL, NUAPADAPRASANTA KUMAR TRIPATHY VS STATE OF ODISHA	VS	// 0 //
233	D-WP(C)/18199/2025 WP(C)/12460/2025	JAGABANDHU PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
234	D-WP(C)/18260/2025 WP(C)/12461/2025	BINITA SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
235	D-WP(C)/16617/2025 WP(C)/12462/2025	ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), BBSR VS BLESSED PRABHAT RANJAN NAYAK	DAYANIDHI LENKA VS	// 0 //
236	D-WP(C)/18432/2025 WP(C)/12463/2025	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
237	D-WP(C)/17726/2025 WP(C)/12464/2025	NILIMA MAHASANGHA, RAGHUNATHPUR VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
238	D-WP(C)/14365/2025 WP(C)/12465/2025	PABITRA KUMAR SWAIN VS	BISHNU PRASAD PRADHAN VS	// 0

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239	D-WP(C)/17661/2025 WP(C)/12466/2025	STATE OF ODISHA JITENDRA MAHANTA VS COLLECTOR CUM D.M. SUNDERGARH	SATYAJIT SAMAL VS	// // 0 //
240	D-WP(C)/17033/2025 WP(C)/12467/2025	ARABINDA TRIPATHY VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
241	D-WP(C)/18195/2025 WP(C)/12468/2025	MANDARDHAR SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
242	D-WP(C)/13913/2025 WP(C)/12469/2025	PABANANANDA BARIK VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
243	D-WP(C)/18376/2025 WP(C)/12470/2025	AKSHYA KUMAR PANDA VS STATE OF ODISHA	ROMEET PANIGRAHI VS	// 0 //
244	D-WP(C)/18193/2025 WP(C)/12471/2025	BIJAYALAXMI SAMAL VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
245	D-WP(C)/17547/2025 WP(C)/12472/2025	M/S. JYOTI RESTAURANT, JAGANNATHPUR CHHAK, GANJAM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
246	D-WP(C)/16942/2025 WP(C)/12473/2025	SURYANARAYAN MOHANTY VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
247	D-WP(C)/16983/2025 WP(C)/12474/2025	DIPTIMAYEE PATNAIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
248	D-WP(C)/18381/2025 WP(C)/12475/2025	PRAMODA CHANDRA PATTANAIK VS STATE OF ODISHA	ROMEET PANIGRAHI VS	// 0 //
249	D-WP(C)/17987/2025 WP(C)/12476/2025	AJIT KUMAR SAHOO VS UNION OF INDIA	SIBU DAS VS	// 0 //

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250	D-WP(C)/15273/2025 WP(C)/12477/2025	SANYASI PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/14976/2025 WP(C)/12478/2025	RABI NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
252	D-WP(C)/15642/2025 WP(C)/12479/2025	DURGAMADHABA PATNAYAK VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
253	D-WP(C)/17244/2025 WP(C)/12480/2025	SUMATI PATTANAYAK VS PROJECT DIRECTOR(R AND R), KANPUR IRRIGATION PROJECT, KEONJHAR	PRAVAT KUMAR DAS VS	// 0 //
254	D-WP(C)/14972/2025 WP(C)/12481/2025	DEBESH CHANDRA DAS VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
255	D-WP(C)/18277/2025 WP(C)/12482/2025	SAROJ KUMAR MAHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
256	D-WP(C)/16752/2025 WP(C)/12483/2025	SUBHENDU DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
257	D-WP(C)/18273/2025 WP(C)/12484/2025	ASHOK KUMAR SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	D-WP(C)/18279/2025 WP(C)/12485/2025	GIRIDHARI PATRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
259	D-WP(C)/18255/2025 WP(C)/12486/2025	BIPIN BIHARI FARIKAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	D-WP(C)/16263/2025 WP(C)/12487/2025	NALINI KANTA CHANDRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
261	D-WP(C)/17666/2025	JADUMANI MAHANTA	SATYAJIT SAMAL	//

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	WP(C)/12488/2025	VS COLLECTOR CUM D.M.SUNDERGARH	VS	0 //
262	D-WP(C)/18286/2025 WP(C)/12489/2025	KARUNA SA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
263	D-WP(C)/18275/2025 WP(C)/12490/2025	TRIPURARI NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
264	D-WP(C)/18266/2025 WP(C)/12491/2025	RAGHUNATH PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
265	D-WP(C)/18586/2025 WP(C)/12492/2025	M/S.RBS CONSTRUCTIONS, KALAHANDI VS UNION OF INDIA, NEW DELHI	ITISHREE TRIPATHY VS	// 0 //
266	D-WP(C)/18280/2025 WP(C)/12493/2025	SARAT KUMAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
267	D-WP(C)/18524/2025 WP(C)/12494/2025	BRAJENDRA KUMAR MEHER VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
268	D-WP(C)/18281/2025 WP(C)/12495/2025	PUSPA MANJARI DEI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
269	D-WP(C)/18261/2025 WP(C)/12496/2025	RABINDRA NATH SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
270	D-WP(C)/17727/2025 WP(C)/12497/2025	NILAKANTHESWAR SELF HELP GROUP VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
271	D-WP(C)/18284/2025 WP(C)/12498/2025	ALAKA BOHIDAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
272	D-WP(C)/18267/2025 WP(C)/12499/2025	CHATRUBHUJA PRADHAN VS	SHARMISTHA SAMAL VS	// 0

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273	D-WP(C)/18268/2025 WP(C)/12500/2025	STATE OF ODISHA SATYA RANJAN RATH VS	SHARMISTHA SAMAL VS	// // ()
274	D-WP(C)/18259/2025 WP(C)/12501/2025	STATE OF ODISHA MAHENDRA KUMAR MALLICK VS	SHARMISTHA SAMAL VS	// // ()
275	D-WP(C)/17681/2025 WP(C)/12502/2025	STATE OF ODISHA P VENKATA RAO VS	TARINEE PRASAD TRIPATHY VS	// // ()
276	D-WP(C)/18270/2025 WP(C)/12503/2025	STATE OF ODISHA TRIPURARI KAR VS	SHARMISTHA SAMAL VS	// // ()
277	D-WP(C)/18271/2025 WP(C)/12504/2025	STATE OF ORISSA BRAJABANDHU DAS VS	SHARMISTHA SAMAL VS	// // ()
278	D-WP(C)/18272/2025 WP(C)/12505/2025	STATE OF ODISHA DURGA PRASAD TRIPATHY VS	SHARMISTHA SAMAL VS	// // ()
279	D-WP(C)/18256/2025 WP(C)/12506/2025	STATE OF ORISSA RADHANATH PADHY VS	SHARMISTHA SAMAL VS	// // ()
280	D-WP(C)/17001/2025 WP(C)/12507/2025	STATE OF ODISHA SWOMEN AGARBATI WORKS VS	OM SWARUP VS	// // ()
281	D-WP(C)/16317/2025 WP(C)/12508/2025	UMESH KUMAR PANDA BISHNU CHARAN SWAIN VS	SUKANTA KUMAR DALAI VS	// // ()
282	D-WP(C)/18535/2025 WP(C)/12509/2025	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	SRIKAR KUMAR RATH VS	// // ()
283	D-ABLAPL/13145/2025 ABLAPL/5133/2025	UNION OF INDIA S.K.RIAJUDIN @ SK.RIYA @ S.K.RAYA VS	SANDEEP RAJ PANDA VS	// // KANJIPANI /26 /2025 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/13146/2025 ABLAPL/5134/2025	SK.ARBAB VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /121 /2023 () //
285	D-ABLAPL/13010/2025 ABLAPL/5135/2025	AJAYA BHOI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	INFOCITY PS /109 /2025 () //
286	D-ABLAPL/10994/2025 ABLAPL/5136/2025	RANKA GOUDA @ RANKANIDHI GOUDA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GOLANTHARA (BERHAMPUR) /131 /2023 () //
287	D-ABLAPL/12888/2025 ABLAPL/5137/2025	PUSPALATA PAHADASINGH VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NACHUNI /108 /2025 () //
288	D-ABLAPL/13232/2025 ABLAPL/5138/2025	MANMATHA DAS VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	MAHAKALPARA /111 /2025 () //
289	D-ABLAPL/13237/2025 ABLAPL/5139/2025	DOLA GOBINDA MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /97 /2025 () //
290	D-ABLAPL/12143/2025 ABLAPL/5140/2025	BABUNA @ UMESH RAJ VS STATE OF ODISHA	SK. ZAFARULLA VS	KHUNTA /105 /2025 () //
291	D-ABLAPL/13074/2025 ABLAPL/5141/2025	RABINDRA DAS VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	RAJNAGAR /130 /2025 () //
292	D-ABLAPL/13235/2025 ABLAPL/5142/2025	BHIMASEN JENA @ BHIMA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /179 /2025 () //
293	D-ABLAPL/13239/2025 ABLAPL/5143/2025	SUSANT NAIK VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	KASHIPUR /215 /2024 () //
294	D-ABLAPL/13271/2025 ABLAPL/5144/2025	MANOJ PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /79 /2025 () //
295	D-ABLAPL/12381/2025	TRIPURARI SAHOO	PRAVASH CHANDRA JENA	ANGUL TOWN /1003 /2024

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	ABLAPL/5145/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/13287/2025 ABLAPL/5146/2025	UMAKANTA MOHANTY VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	/ /0 () //
297	D-ABLAPL/12476/2025 ABLAPL/5147/2025	BISHNU BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /168 /2025 () //
298	D-ABLAPL/13236/2025 ABLAPL/5148/2025	AYATA PAKALA @ AYUT KUMAR PAKAL VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /397 /2020 () //
299	D-ABLAPL/12767/2025 ABLAPL/5149/2025	SIBA MALIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /95 /2025 () //
300	D-ABLAPL/13240/2025 ABLAPL/5150/2025	JITENDRA KUMAR JENA @ JITU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /179 /2025 () //
301	D-ABLAPL/12824/2025 ABLAPL/5151/2025	PURNABASI NAYAK @ PURNABASI DEI VS STATE OF ODISHA	KALU CHARAN SWAIN VS	SARANAKUL /242 /2024 () //
302	D-ABLAPL/13208/2025 ABLAPL/5152/2025	RAJARAM MEKAP @ RAJA MEKAP VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /135 /2025 () //
303	D-ABLAPL/12807/2025 ABLAPL/5153/2025	NARENDRA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PADAMPUR /49 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000009/2025
304	D-ABLAPL/13244/2025 ABLAPL/5154/2025	URMILA PRADHAN @ JHARANA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /179 /2025 () //
305	D-ABLAPL/13209/2025 ABLAPL/5155/2025	NARMADA BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /107 /2025 () //
306	D-ABLAPL/12828/2025 ABLAPL/5156/2025	SK RAJU VS	BHARAT JALLI VS	KANJIPANI /25 /2025 ()

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307	D-ABLAPL/13246/2025 ABLAPL/5157/2025	STATE OF ODISHA RASANANDA DIKSHIT VS STATE OF ODISHA	AMLAN MOHANTY VS	// BUGUDA /170 /2017 () //
308	D-ABLAPL/13214/2025 ABLAPL/5158/2025	SIMANCHAL CHOUDHURY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SAMBALPUR CYBER /8 /2025 () //
309	D-ABLAPL/13215/2025 ABLAPL/5159/2025	MANTU BHATRA @ SATYA @ SATYABAN BHATRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SUNABEDA /80 /2019 () //
310	D-ABLAPL/12890/2025 ABLAPL/5160/2025	BRAJA @ SUDHIR KU. MALLIK VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	PATTAMUNDAI RURAL PS /70 /2025 () //
311	D-ABLAPL/13288/2025 ABLAPL/5161/2025	KEDARSWAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /202 /2025 () //
312	D-ABLAPL/13184/2025 ABLAPL/5162/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /147 /2025 () //
313	D-ABLAPL/13376/2025 ABLAPL/5163/2025	RAJAN KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /162 /2025 () //
314	D-ABLAPL/13316/2025 ABLAPL/5164/2025	RAJA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /8 /2025 () //
315	D-ABLAPL/13255/2025 ABLAPL/5165/2025	SANJIT MISTRI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	//0 () //
316	D-ABLAPL/13317/2025 ABLAPL/5166/2025	PABITRA PARIDA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /85 /2025 () //
317	D-ABLAPL/13330/2025 ABLAPL/5167/2025	BANDANA MOHANTY VS STATE OF ODISHA	SANATAN PANI VS	CAPITAL P.S. /96 /2024 () //

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318	D-ABLAPL/13257/2025 ABLAPL/5168/2025	SAMIR DAS @ SAMIR MALIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	TIHIDI /147 /2025 () //
319	D-ABLAPL/13140/2025 ABLAPL/5169/2025	S.K.RIAJUDIN @ S.K.RIYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /49 /2025 () //
320	D-ABLAPL/13142/2025 ABLAPL/5170/2025	SK. RIAJUDIN @ SK. RIYA VS STATE OF ODISHA	Sandeep Raj Panda VS	TELKOI /50 /2025 () //
321	D-ABLAPL/13158/2025 ABLAPL/5171/2025	ABHILASH MEHER VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /17 /2025 () //
322	D-ABLAPL/11766/2025 ABLAPL/5172/2025	TRILOCHAN RAJ VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RASGOBINDPUR /125 /2025 () //
323	D-ABLAPL/13269/2025 ABLAPL/5173/2025	SOBHAN MOHANTY VS STATE OF ODISHA	DEVAPUTRA DIVYA JEEVAN MISHRA VS	/ /0 () //
324	D-ABLAPL/13262/2025 ABLAPL/5174/2025	GUREKHA DAS @ GOREKH DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	TIHIDI /147 /2025 () //
325	D-ABLAPL/13492/2025 ABLAPL/5175/2025	GOPAL NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /83 /2025 () //
326	D-ABLAPL/13277/2025 ABLAPL/5176/2025	MANOJ KUMAR PANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /89 /2025 () //
327	D-ABLAPL/13278/2025 ABLAPL/5177/2025	KALIA @ HEMANT MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /111 /2025 () //
328	D-ABLAPL/12375/2025 ABLAPL/5178/2025	SUDARSHAN JENA @ SUDARSAN JENA VS STATE OF ODISHA	ANSHUMAN PANDA VS	KHAIRA /115 /2025 () //
329	D-ABLAPL/12395/2025	MAHAMMAD RABANI @ SK. RABANI @ MD. RABANI	BHARAT JALLI	KANJIPANI /26 /2025

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	ABLAPL/5179/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/13256/2025 ABLAPL/5180/2025	AMIT KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHARATPUR PS /112 /2025 () //
331	D-ABLAPL/12823/2025 ABLAPL/5181/2025	SHANKAR SAMAL VS STATE OF ODISHA	SURAVI MOHANTY VS	BOLAGARH P.S. /59 /2025 () //
332	D-ABLAPL/12729/2025 ABLAPL/5182/2025	MINAKSHI DAS @ SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /118 /2025 () //
333	D-ABLAPL/13187/2025 ABLAPL/5183/2025	SUMATI SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /147 /2025 () //
334	D-ABLAPL/11441/2025 ABLAPL/5184/2025	MANOJ KUMAR PRADHAN @ MANOJ PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	RAIRAKHOL /73 /2025 () //
335	D-ABLAPL/13282/2025 ABLAPL/5185/2025	GOKULA ROUTRAY @ SANKAR ROUTRAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /103 /2025 () //
336	D-ABLAPL/13016/2025 ABLAPL/5186/2025	GOURANGA NANDA @ DAMDAM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /468 /2024 () //
337	D-ABLAPL/13472/2025 ABLAPL/5187/2025	BIKRAMADITYA RAYAGURU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /245 /2025 () //
338	D-ABLAPL/12553/2025 ABLAPL/5188/2025	CHEMA @ PURNA CHANDRA SAHU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIANTA P.S. /127 /2025 () //
339	D-ABLAPL/13467/2025 ABLAPL/5189/2025	NISHIKANTA GHADEI @ KATHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /309 /2024 () //
340	D-ABLAPL/13286/2025 ABLAPL/5190/2025	NIRANJAN BEHERA @ SOBA BEHERA VS	JYOTIRMAYA SAHOO VS	KODALA /75 /2007 ()

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341	D-ABLAPL/13476/2025 ABLAPL/5191/2025	STATE OF ODISHA JAYANTA KUMAR PANDA VS	PRABHAV BEHERA VS	// Maitri Vihar PS /120 /2025 ()
342	D-ABLAPL/13469/2025 ABLAPL/5192/2025	STATE OF ODISHA DEEPAK BEHERA VS	RAKESH KUMAR MALLICK VS	// BALANGA /64 /2025 ()
343	D-ABLAPL/13470/2025 ABLAPL/5193/2025	STATE OF ODISHA BIKRAM KUMAR SUNDARAY VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /95 /2025 ()
344	D-ABLAPL/13226/2025 ABLAPL/5194/2025	STATE OF ODISHA RAJU PANDIT VS	UMA CHARAN MISHRA VS	// Maitri Vihar PS /93 /2025 ()
345	D-ABLAPL/13340/2025 ABLAPL/5195/2025	STATE OF ODISHA RAJA @ ANANDA DAS VS	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /374 /2024 ()
346	D-ABLAPL/13285/2025 ABLAPL/5196/2025	STATE OF ODISHA SASMITA BEHERA VS	JAYADEBA BEHERA VS	// NAYAPALLI P.S. /188 /2025 ()
347	D-ABLAPL/13461/2025 ABLAPL/5197/2025	STATE OF ODISHA NIROJ KUMAR JENA @ BINTUN JENA VS	LALITENDU BHUYAN VS	// GHASIPURA /150 /2025 ()
348	D-ABLAPL/13464/2025 ABLAPL/5198/2025	STATE OF ODISHA SK. RAHMAN VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /299 /2025 ()
349	D-ABLAPL/13477/2025 ABLAPL/5199/2025	STATE OF ODISHA SK.GOLAM AZAD VS	MD. GOLAM MADANI VS	// PURUNABAZAR /99 /2025 ()
350	D-ABLAPL/13057/2025 ABLAPL/5200/2025	STATE OF ODISHA LAXMIDHAR BHUYAN VS	SUSANTA KUMAR LENKA VS	// CHANDRASEKHARPUR /565 /2024 ()
351	D-ABLAPL/13234/2025 ABLAPL/5201/2025	STATE OF ODISHA SIPU DAS @ SANGRAM KUMAR DAS @ SANGMA DAS VS	SATYAJIT MOHAPATRA VS	// TIHIDI /145 /2025 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/13450/2025 ABLAPL/5202/2025	SARAT CHANDRA BHUKTA VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /101 /2025 () //
353	D-ABLAPL/13049/2025 ABLAPL/5203/2025	DAYANIDHI GANTAYAT VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	KHANTAPADA /102 /2025 () //
354	D-ABLAPL/13279/2025 ABLAPL/5204/2025	MAHADEV BODRA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	TANGARPALI /26 /2025 () //
355	D-ABLAPL/13460/2025 ABLAPL/5205/2025	ANIL SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BARKOTE /79 /2025 () //
356	D-ABLAPL/13358/2025 ABLAPL/5206/2025	PRASANNA BHOLA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BANAPUR P.S. /128 /2025 () //
357	D-ABLAPL/13386/2025 ABLAPL/5207/2025	AKHILA KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /123 /2025 () //
358	D-ABLAPL/13443/2025 ABLAPL/5208/2025	NAROTTAM SWAIN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	RAJKANIKI /261 /2025 () //
359	D-ABLAPL/12241/2025 ABLAPL/5209/2025	LAXMIDHAR JENA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SOSO /46 /2025 () //
360	D-ABLAPL/13198/2025 ABLAPL/5210/2025	BHAGABAN BAGARTY VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	LACHHIPUR /134 /2024 () //
361	D-ABLAPL/13402/2025 ABLAPL/5211/2025	P.SIMADRI REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /177 /2025 () //
362	D-ABLAPL/13371/2025 ABLAPL/5212/2025	SANTOSH KUMAR SARAGARIA @ SARGHARIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JHARPOKHARIA /101 /2025 () //
363	D-ABLAPL/13048/2025	AMIT KUMAR SATHUA	OM SWARUP	LAXMISAGAR P.S. /185 /2025

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :03/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5213/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/13327/2025 ABLAPL/5214/2025	BHAGABAN PANDEY VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	BODEN /43 /2025 () //
365	D-ABLAPL/13548/2025 ABLAPL/5215/2025	ABHISEKH MOHAPATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHAWANIPATNA TOWN /122 /2025 () //